

L. NO ..... 2A

## SCHEDULE-II

## FORM D

## PROOF OF CLAIM BY FINANCIAL CREDITORS

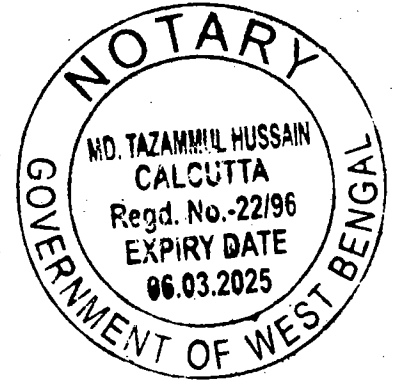
(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

To

Date: 01.09.2023

The Liquidator  
Sri Anubrata Gangoly  
16/2, Temple Gardens  
Mondal Temple Lane, Kolkata – 700053  
[Address as set out in the public announcement]

From  
State Bank of India,  
Stressed Assets Management Branch 1  
8<sup>th</sup> Floor, Nagaland House,  
11 & 13 Shakespeare Sarani,  
Kolkata – 700071



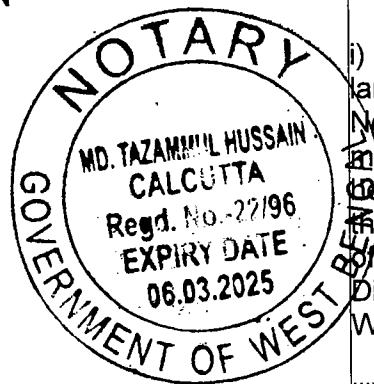
**Subject:** Submission of proof of claim in respect of the liquidation of Epitome Petrochemiclas Pvt Ltd. under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

State Bank of India (**financial creditor**) hereby submits this proof of claim in respect of the liquidation of Epitome Petrochemiclas Private Limited. The details for the same are set out below:

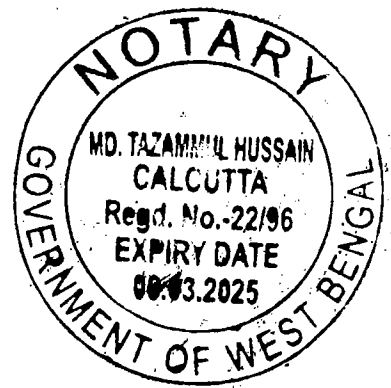
1.	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	State Bank of India Pan No. AAACS8577K
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	State Bank of India, Stressed Assets Management Branch 1, 8 <sup>th</sup> Floor, Nagaland House, 11 & 13 Shakespeare Sarani, Kolkata-700071. Email: clo2.04151@sbi.co.in

3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE.	<b>Principal: Rs. 40,63,98,905.60</b> <b>Interest : Rs. 72,48,67,638.70</b> <b>Expences :Rs.32,02,416.76</b> <b>Total : Rs. 113,44,68,961.00</b>
	DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED).	The credit facilities comprises of Cash Credit, Term Loan, WCLT and FITL and is secured in nature. The claim has been arrived taking the admitted claim as on 16.04.2022 and interest accrued thereafter. SBI reserves the right to revise the claim.
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	1. Sanction Letter for Credit Facilities dated 22/10/2013 2. Supplemental Agreement of Loan dated 06/11/2013 3. Supplemental Agreement of Hypothecation of Goods and Assets for increase in overall limit dated 06/11/2013
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	(I) Hon'ble NCLT order dated 02.08.2023 liquidation.
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Credit facilities availed by the Corporate Debtor as per sanction letter dated 22.10.2013. Subsequently they had defaulted in repayment as per terms and conditions of sanction. Hence the account turned into NPA on 30.09.2013.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	i) Hypothecation of plant and machinery, immoveable fixed assets and all other fixed assets of the company  ii) Equitable mortgage of lease hold factory land & building. Factory land under khatian No. 12, bearing plot no. 132, 163, 179, & 194 measuring 0.336, 0.748, 0.194 & 0.034 hectare respectively Situated at Namli under the limits of Block Tumlabong, Rumtek Elaka of East Sikkim, Police Station – Ranipool, District – East Sikkim. (Lessor: Shri Sonam Wangchuk Lepcha)  iii) All that the said office units containing by estimation of super built up area measuring 426 Sq. ft. on the 1 <sup>st</sup> Mezzanine floor, together with 5160 Sq. ft. on the 2 <sup>nd</sup> floor, together with 264 Sq.ft. on the 2 <sup>nd</sup> mezzanine floor, thereby aggregating to a total super built up area measuring 5850 Sq. ft. together with two



01 SEP 2023


		<p>covered car parking space at ground floor as comprised in the said entire premises lying and situated at and being Premises No.7, Sooterkin Street and now known as 7, Prafulla Sarkar Street, P.S- Bowbazar, Kolkata- 700 072. Deed No.- 5336 dated 06.06.2007, Property in the name of M/S. Zharuka Fiscal Services Pvt. Ltd., Corp. Guarantor, Butted and Bounded by:</p> <p>East: 41, Princep Street, West: 5, Prafulla Sarkar Street, North: 41, Princep Street, South: , Prafulla Sarkar Street.</p>
8A.	WHETHER SECURITY INTEREST RELINQUISHED	Relinquishment of Security is under Process.



01 SEP 2023

9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Account Nos. 30750108291 Account Holder: Authorised Officer IFSC Code: SBIN0004151 Bank – State Bank of India. Stressed Assets Management Branch 1. Address: Nagaland House, 8 <sup>th</sup> Floor, 11 & 13, Shakespeare Sarani, Kolkata 700071
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	(i) Statement of Accounts with Interest Calculation Sheet (ii) Sanction Letter for Credit Facilities dated 22/10/2013 (ii) Supplemental Agreement of Loan dated 06/11/2013 (iii) Supplemental Agreement of Hypothecation of Goods and Assets for increase in overall limit dated 06/11/2013

कृते भारतीय स्टेट बैंक  
For STATE BANK OF INDIA

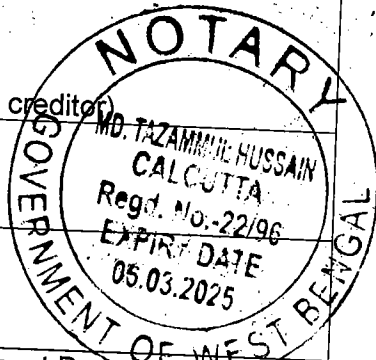
  
उप महा प्रबंधक / Deputy General Manager  
Stressed Assets Management Branch - 1  
Kolkata - 700071

Signature of financial creditor or person authorised to act on his behalf  
(please enclose the authority if this is being submitted on behalf a financial creditor)

Name in BLOCK LETTERS : SRI PRITHWIJIT DAS

Position with or in relation to creditor : Deputy General Manager

Address of person signing : State Bank of India, Stressed Assets Management Branch 1, 8<sup>th</sup> Floor, Nagaland House, 11 & 13 Shakespeare Sarani, Kolkata – 700071.



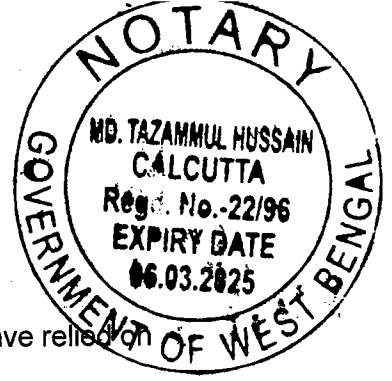
\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

### AFFIDAVIT

I, Sri Prithwijit Das, currently working as Deputy General Manager at State Bank of India, Stressed Assets Management Branch 1, 8<sup>th</sup> Floor, Nagaland House, 11 & 13 Shakespere Sarani, Kolkata – 700071 do solemnly affirm and state as follows:

The Epitome Petrochemiclas Pvt Ltd , Corporate Debtor and Corporate Guarantor at the liquidation commencement date that is 02 day of August 2023 is justly and truly indebted to State Bank of India for a sum of Rs. 113,44,68,961.00 (Rupees One hundred thirteen crore forty four lacs Sixty eight thousand nine hundred sixty one Only)

01 SEP 2023



1. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
  - (i) Sanction Letter for Credit Facilities dated 22/10/2013
  - (ii) Supplemental Agreement of Loan dated 06/11/2013
  - (iii) Supplemental Agreement of Hypothecation of Goods and Assets for increase in overall limit dated 06/11/2013
2. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
3. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

Solemnly, affirmed at Kolkata on 01<sup>th</sup> day of September 2023.

Before me,

Notary / Oath Commissioner.

कृते भारतीय स्टेट बैंक  
For STATE BANK OF INDIA

उप महा प्रबन्धक / Deputy General Manager  
तनावग्रस्त आस्ति प्रबंधन शाखा - १  
Stressed Assets Management Branch - I  
कोलकाता / Kolkata-700 071

Deponent's Signature

Identified by me

*Munim Chakrabarty*  
Advocate

W.B-258/97

Solemnly affirmed and declared  
before me on Identification

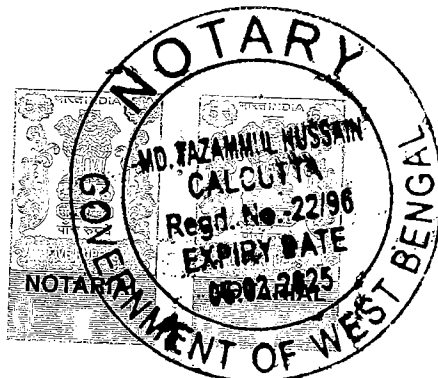
*T. Hussain*  
MD T. HUSSAIN Notary  
City Civil Court  
Kolkata  
Regd No 22/96 Govt of W.B

VERIFICATION

01 SEP 2023

I, Sri Prithwijit Das the Deponent hereinabove, do hereby verify and affirm that the contents of para to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Kolkata on 1<sup>st</sup> day of September day of 2023.



कृते भारतीय स्टेट बैंक  
For STATE BANK OF INDIA

उप महा प्रबन्धक / Deputy General Manager  
तनावग्रस्त आस्ति प्रबंधन शाखा - १  
Stressed Assets Management Branch - I  
कोलकाता / Kolkata-700 071  
Deponent's Signature

01 SEP 2023